

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 104/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Mohd. Asif Sultan Wahiduddin  
V/s.  
Neelkamal Realtors & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
49	GRAYATRI NAVALK also Santosh Patil 1/2 R.P. Khobragade	Adv for Petitioner	Grayatri Santosh R.P. Khobragade

Common Order

CP No.98/I&BP/NCLT/MB/MAH/2017  
CP No.99/I&BP/NCLT/MB/MAH/2017  
CP No.100/I&BP/NCLT/MB/MAH/2017  
CP No.101/I&BP/NCLT/MB/MAH/2017  
CP No.102/I&BP/NCLT/MB/MAH/2017  
CP No.103/I&BP/NCLT/MB/MAH/2017  
CP No.104/I&BP/NCLT/MB/MAH/2017  
CP No.105/I&BP/NCLT/MB/MAH/2017  
CP No.106/I&BP/NCLT/MB/MAH/2017  
CP No.107/I&BP/NCLT/MB/MAH/2017  
CP No.108/I&BP/NCLT/MB/MAH/2017  
CP No.109/I&BP/NCLT/MB/MAH/2017  
CP No.110/I&BP/NCLT/MB/MAH/2017  
CP No.111/I&BP/NCLT/MB/MAH/2017  
CP No.112/I&BP/NCLT/MB/MAH/2017  
CP No.113/I&BP/NCLT/MB/MAH/2017

Since it is a transfer matter, at request of the Petitioner list this matter for hearing on 28.4.2017. If at all Form has not been filed in accordance with Insolvency & Bankruptcy Code, the Petitioner is hereby directed to comply with the Notification by the next date of appearing.

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List this matter for hearing on 28.4.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)